

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1273 of 2019

IN THE MATTER OF:

Bijay Pratap Singh

...Appellant

Vs

Unimax International & Anr.

....Respondents

Present:

For Appellant: Present but appearance not marked.

For Respondents: Mr. Geetesh Meena, Advocate for R-1.

ORDER

10.01.2020: Reply affidavit has been filed by Respondent No. 2.

Post the case 'for orders' on **21st January, 2020**. The appeal may be disposed of on the next date.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

am/sk